

## Central Administrative Tribunal, Principal Bench

O.A. No.3170/2001

New Delhi this the 31st day of October, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Mr. M. P. Singh, Member (A)

Shri Anil Misra  
 Joint Secretary (Presently on Study Leave)  
 Department of Ocean Development  
 Block No.12, CGO Complex,  
 New Delhi-110003. - Applicant  
 (None for applicant)

Versus

1. Union of India  
 Department of Personnel & Training  
 Ministry of Personnel, Public Grievances &  
 Pensions, through it's Secretary,  
 North Block, New Delhi-110001.

2. Union of India  
 Department of Ocean Development  
 Through it's Secretary,  
 Block 12, CGO Complex,  
 New Delhi.

- Respondents  
 (By Advocate : Shri M.K. Bhardwaj, learned proxy  
 counsel for Shri A.K. Bhardwaj)

ORDER (ORAL)Smt. Lakshmi Swaminathan, Vice Chairman (J)

This case has been taken up in the afternoon by the DB. Learned proxy counsel for respondents has submitted that the respondents have not received a copy of the OA to enable them to file reply.

2. Having regard to our previous order dated 29.10.2002, as the applicant is not present either in person or through counsel even today, it appears that he is not interested in pursing the case further. Accordingly, OA is dismissed for default and non-prosecution.

  
 (M.P. Singh)  
 Member (A)

  
 (Smt. Lakshmi Swaminathan)  
 Vice Chairman (J)

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